## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. CORAM: SHRI M. K. SHRAWAT Present: MEMBER (J) ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017 NAME OF THE PARTIES: M/s. Ankita Pratis than (LO Ms Mahanadi Tradity put and SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956/2013/I & BP Code 2016. S. No. NAME **DESIGNATION** SIGNATURE Advocato Howard sette 1.

## ORDER C.S.A. No. 411/230-232/NCLT/MB/MAH/2017

- 1. Learned Advocate Mr. Hemant Sethi, Present for Applicant.
- 2. The Chartered Accountant M/s. S.U. Buch & Company has been appointed to assist OL, Mumbai for Remuneration of ₹ 35,000/- (Rupees Thirty-five thousand only).
- 3. The application is allowed, vide separate order.

Dated: 13.04.2017

M.K. Shrawat Member (Judicial)